

12.36 hrs.

Patna, for the year 1980-81.

PAPERS LAID ON THE TABLE

[*Translation*]

Annual Reports and Reviews on the working of the Punjab Agro Industries Corporation Ltd., Chandigarh, Bihar, State Agro Industries Development Corporation Ltd., Patna, Himachal Pradesh Agro Industries Corporation Ltd., Simla for 1988-89 along with statements showing reasons for delay in laying these papers etc.

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR):
Sir, on behalf of Shri Devi Lal, I beg to lay on the table:

(1) A copy each of the following papers (Hindi and English versions) under section 619A of the Companies Act, 1956:—

(a) (i) Review by the Government on the working of the Punjab Agro Industries Corporation Limited, Chandigarh, for the year 1988-89.

(ii) Annual Report of the Punjab Agro Industries Corporation Limited, Chandigarh, for the year 1988-89 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT 753/90]

(b) (i) Review by the Government on the working of the Bihar State Agro-Industries Development Corporation Limited,

(ii) Annual Report of the Bihar State Agro-Industries Development Corporation Limited, Patna, for the year 1980-81 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT 754/90]

(c) (i) Review by the Government on the working of the Himachal Pradesh Agro Industries Corporation Limited, Shimla, for the year 1988-89.

(ii) Annual Report of the Himachal Pradesh Agro Industries Corporation Limited, Shimla, for the year 1988-89 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT 755/90]

(2) Three statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT 753-755]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the National Oilseeds and Vegetable Oils Development Board, for the year 1988-89 along with Audited Accounts under sub-section (4) of section 14 and sub-section (4) of section 16 of the National Oilseeds and Vegetable Oils Development Board Act, 1983.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Oilseeds and Vegetable Oils Development Board, for the year 1988-89.
- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library. See No. LT 756/90]
- (3) A statement (Hindi and English versions) correcting the English versions of the reply given on 12th April, 1990 to Unstarred Question No. 4768 by Shri N. Dennis regarding grant of Indian Citizenship. [Placed in Library. See No. LT 758/90]

[English]

Annual Report and Review on the working of the Rehabilitation Plantation Ltd., Punalur, for 1988-89 alongwith statement showing reasons for delay in laying these papers and a statement correcting answer to U.S.Q. No. 4768, date 12th April 90. Re: Grant of Indian Citizenship

THE DEPUTY MINISTER IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (CH. JAGDEEP DHANKAR): Sir, on behalf of Shri Mufti Mohammad Sayeed, I beg to lay on the Table:—

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—
- (i) Review by the Government on the working of the Rehabilitation Plantations Limited, Punalur, for the year 1988-89.
- (ii) Annual Report of the Rehabilitation Plantations Limited, Punalur, for the year 1988-89 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (2) A statement (Hindi and English

12.37 hrs.

PRESENTATION OF PETITION

Demands and grievances of the Workers engaged in different units of some Aluminium Companies in the country

[Translation]

SHRI SURYA NARAYAN SINGH: Mr. Speaker, Sir, I seek your permission to present a petition signed by Shri Malaya Palit, Indian Aluminium Company Post Office Hirakud District Sambalpur (Orissa) and others regarding demands and grievances of the workers engaged in different units of India Aluminium Company, Hindustan Aluminium Corp., National Aluminium Company, Bharat Aluminium Company and Madras Aluminium Company.

[English]

MR. SPEAKER: Now Calling Attention.

SHRI HARISH RAWAT (Almora): Sir, I am on a point of order.

[Translation]

Generally Calling Attention should relate to a matter of urgent public importance or to a matter of recent occurrence and the same